

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 110/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE COMPANY: Shree Bhawani Paper Mills Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Chaudhary	Adv	Pet	Rahul
2.	Mr. Navin Sinha	Sr. Adv.	Rel.	
3.	MR. ABHISHEK ANAND	ADV	JMFARC	Abhishek
4.	Mr. Arun Prakash	Adv	BOB	Arun

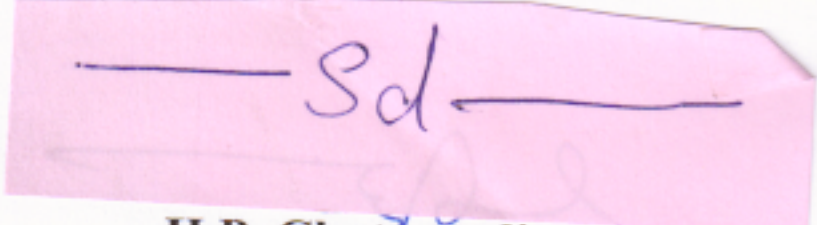
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Sh. Navin Sinha, Sr. Advocate alongwith counsel Sh. Rahul Chaudhary for petitioner. Sh. Abhishek Anand, Advocate for JMFARC. Sh. Arun Prakash, Advocate for Bank of Baroda.

Argument are heard. The order is reserved. The parties are at liberty to file written submission, if any, within a week by exchanging a copy of the same with each other.

Dated: 15.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)